

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1739

ANSWERED ON:23.08.2007

ALLOCATION AND UTILIZATION OF FUNDS UNDER WELFARE SCHEMES FOR DISABLED PERSONS

Barman Shri Hiten

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of funds allocated and released to Non-Governmental Organisations/implementing agencies under various schemes implemented for welfare of disabled persons during 2005-06 and 2006-07, State/Union Territory-wise and scheme-wise;
- (b) whether the funds allocated under the said scheme have been properly utilized during each of the last three years;
- (c) if so, the details of utilization of funds by each NGO/implementing agency during the said period, scheme-wise and State/UT-wise;
- (d) the number of persons benefited by such schemes during the said period, State-UT- wise;
- (e) whether some complaints have been received regarding misutilisation of funds by NGOs/implementing agencies;
- (f) if so, the details thereof and the action taken thereon; and
- (g) the measures taken by the Union Government for the proper utilization of funds meant for disabled persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) to (d) Under Deendayal Disabled Rehabilitation Scheme, Scheme for implementation of Persons with Disability Act, 1995, Rehabilitation Council of India and Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme, Rs.150.24 Crores and Rs.161.35 Crores were allocated during the financial year 2005-06 and 2006-07 respectively to non-Governmental Organisations/ Implementing Agencies for the welfare of persons with disabilities. Out of which, Rs.124.89 Crores and Rs.122.30 Crores respectively were released for utilization during the said two years. More than 6.2 lakhs persons with disability have already reported to have been benefited as a result. For ensuring proper utilization of funds during the last three years, Utilisation Certificate had been obtained.
- (e) & (f) During the recent past, four complaints about the misutilisation of grants-in-aid have been received. Action in such matter is taken as per the prescribed procedure.
- (g) Utilization Certificates are given by the organisations against the grants-in-aid provided.